

**R.O.C.No.7314-A/2014-B2**

**DISTRICT JUDGE**  
**SENIOR CIVIL JUDGE**  
**TRANSFER,**  
**PROMOTION & POSTINGS**

**NOTIFICATION No. 99 / 2014**

**I**

The Government in G.O.Ms.No.782, Home (Courts.II) Department, dated 03.10.2013 have issued orders sanctioning the constitution of a Special District Court to deal with MCOP Cases (in the cadre of District Judge) at Dharmapuri in Dharmapuri District :

Thiru A.K.A.Rahman, II Additional District Judge, Tiruchirappalli is transferred and posted as Special District Judge, Special District Court to deal with MCOP Cases in Dharmapuri in Dharmapuri District in the said newly sanctioned Court.

**II**

The Government in G.O.Ms.No.782, Home (Courts.II) Department, dated 03.10.2013 have issued orders sanctioning the constitution of a Special Sub Court to deal with MCOP Cases (in the cadre of Senior Civil Judge) at Dharmapuri in Dharmapuri District :

Thiru N.Rajamanickam, Sub Judge, Dharmapuri is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP Cases in Dharmapuri in Dharmapuri District in the said newly sanctioned Court..

**III**

Thiru S.Govindarajan, Judicial Magistrate No.IV, Madurai is promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, he is posted as Sub Judge, Dharmapuri vice Thiru N.Rajamanickam, transferred.

**HIGH COURT, MADRAS.**  
**DATED: 02.07.2014.**

**Sd/-P.KALAIYARASAN**  
**REGISTRAR GENERAL**